

**Encroachment Behind Phool Bagh,
Golden Park and Rampura Railway
Crossing**

5484. SHRI RAM VILAS PASWAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that a large part of D.D.A. land behind Phool Bagh, Golden Park and Rampura Railway crossing has been encroached by several persons including bus/truck body builders since January, 1980;

(b) whether it is a fact that some Government officials are involved in this racket; and

(c) whether Government proposed to take any action for removing the encroachment and take action against the concerned officials and if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Depletion of Sandal Wood Forests in
Karnataka**

5485. SHRI G.Y. KRISHNAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the sandalwood forests in the State of Karnataka are fast disappearing because of large scale smuggling and indiscriminate felling and due to spike disease;

(b) if so, whether any report in this regard has been received by the Central Government; and

(c) if so, the steps Government have taken to stop the menace ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) According to the reports of

Karnataka Government, Sandalwood forests are not disappearing. Sandalwood occurs over a widespread area and some cases of smuggling have been reported. Felling is restricted only to dead large scale trees. Spread of spike disease has not been noticed.

(c) Heavy punishment which may be upto 7 years imprisonment and fine of Rs. 25,000/- have been provided for offences connected with Sandalwood. Besides, the Government provides for intelligence and rewards to detectors of offences. In vulnerable areas subordinates are armed and wireless network is established to protect Sandalwood forest. A Sandalwood Research Centre has been set up at Bangalore to tackle spike disease.

**Integrated Rural Development
Programme**

5486. SHRI SUBHASH YADAV : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the names of the places in each State where works are going on under Integrated Rural Development Programme; and

(b) how far this programme is successful ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI-NATHA MISRA) : (a) From 2nd October, 1980, the Integrated Rural Development Programme (IRDP) is under implementation in all the 5011 development blocks in the country.

(b) As a poverty alleviation programme, the objective of IRDP is to assist annually, on an average, 30 lakhs of families of a target group consisting of the poorest sections of the rural population viz. Scheduled Castes and Scheduled Tribes, Agricultural Labourers, Rural Artisans, Marginal and small Farmers etc. A statement showing the achievements under IRDP in 1980-81, 1981-82 and 1982-83 (upto January, 1983) is enclosed.